

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P (Cr.) No. 224 of 2019**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**

**THROUGH : VIDEO CONFERENCING**

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05/09.07.2020

Learned A.C. to G.A-III is present.

Mr. J.S. Singh, counsel for the petitioner submits that client has taken no objection from him and he has informed that he will not appear in this case.

Considering the aforesaid submissions, list this case after two weeks.

In the meantime, counsel for the petitioner should remove the defect(s) as pointed out by the office.

**(ANANDA SEN , J)**

anjali/-